

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 25.04.2016
Court No. : 3
Item No. : 51

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 10211-12 OF 2016

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO. 1

(Application for Condonation of Delay in filing the SLP)

M/S BAJAJ HINDUSTHAN LTD

...PETITIONER(s)

VERSUS

STATE OF U.P. AND ORS.

...RESPONDENT(s)

REVISED OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 08.04.2016, Copy of Record of Proceeding is enclosed herewith:

Accordingly, show cause notice returnable for 25.04.2016 was issued to all the nine respondents on 18.04.2016 through Speed Post.

It is submitted that as per postal authority delivery reports, show cause notice to Respondent Nos. 4 to 9 are delivered and to Respondent Nos. 1 to 3 could not be delivered due to 'door locked'. No one has entered appearance on behalf of any of the respondents so far.

It is further submitted that Counsel for the Petitioner has on 22.04.2016 filed proof of service on Mr. A.K. Prasad, Standing Counsel for the State of U.P.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 23rd day of April , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Syed Shahid Husain Rizvi, Advocate.

ASSISTANT REGISTRAR